

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/27529/2026 BLAPL/9418/2026	BHABANI @ NILAMADHAB SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BERHAMPUR SADAR /461 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001397/2026
2	D-BLAPL/27595/2026 BLAPL/9419/2026	RAJA PATTNAIK @ SUJIT KUMAR PATTNAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /3 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000010/2024
3	D-BLAPL/27640/2026 BLAPL/9420/2026	ROHIT MAHAPATRA VS STATE OF ODISHA	AMIT PATTNAIK VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000717/2026
4	D-BLAPL/27649/2026 BLAPL/9421/2026	RAJA SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MALKANGIRI /399 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000109/2024
5	D-BLAPL/27713/2026 BLAPL/9422/2026	NARENDRA BEHERA VS STATE OF ODISHA	PRAHALLAD SAHU VS	INDUSTRIAL ESTATE PS /274 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000164/2026
6	D-BLAPL/27652/2026 BLAPL/9423/2026	PRAFESHOR JENA @ PRAFESSOR JENA @ LIPU VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /200 /2026 SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000066/2026
7	D-BLAPL/27462/2026 BLAPL/9424/2026	MITHUN SAHU VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	AINTHAPALI /565 /2021 C.J.M.,SAMBALPUR(Sambalpur) ST/0000119/2021
8	D-BLAPL/27206/2026 BLAPL/9425/2026	GAJANAN NAIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	DHANUPALI /68 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/0000200/2023
9	D-BLAPL/26206/2026 BLAPL/9426/2026	MAHENDRA MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /190 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000305/2024
10	D-BLAPL/26746/2026 BLAPL/9427/2026	RABINARAYAN DAS VS STATE OF ODISHA	KAMIL RASHID VS	LINGARAJ P.S. /109 /2026 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000363/2026
11	D-BLAPL/26996/2026 BLAPL/9428/2026	SANDIP @ SANDEEP PATTANAYAK VS STATE OF ODISHA	ASHREET BEHERA VS	R.UDAYAGIRI /96 /2026 J.M.F.C.,R.UDAYAGIRI(Gajapati) GR/0000146/2026

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12	D-BLAPL/27208/2026 BLAPL/9429/2026	MANGAL KUMAR BEHERA @ CHINTU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /364 /2026 A.D.J.,BHUBANESWAR(Khordha) TR/0000543/2026
13	D-BLAPL/27698/2026 BLAPL/9430/2026	NILA KHEMUNDU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADWA /94 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000104/2025
14	D-BLAPL/27313/2026 BLAPL/9431/2026	SUDAM BEHERA @ BAPUNI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /299 /2026 A.D.J.,BHUBANESWAR(Khordha) TR/0000508/2026
15	D-BLAPL/27605/2026 BLAPL/9432/2026	DR. BASANTA KUMAR NAIK VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR ROUT VS	SAMBALPUR VIGILANCE /13 /2026 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000006/2026
16	D-BLAPL/27746/2026 BLAPL/9433/2026	NITISH KUMAR VS STATE OF ODISHA	BIKASH KARNA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000025/2026
17	D-BLAPL/26120/2026 BLAPL/9434/2026	KEDAR BHOSAGAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	SOHELLA /85 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000015/2026
18	D-BLAPL/27523/2026 BLAPL/9435/2026	PANKAJA PRADHAN @ PANKAJ PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GOLANTHARA (BERHAMPUR) /144 /2026 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000212/2026
19	D-BLAPL/27770/2026 BLAPL/9436/2026	RAHUL DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000021/2026
20	D-BLAPL/27527/2026 BLAPL/9437/2026	RATHI BEHERA VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /149 /2025 DISTRICT & SESSIONS JUDGE,BOUDH(Boudha) ST/0000002/2026
21	D-BLAPL/27665/2026 BLAPL/9438/2026	GOPINATH MODAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHUBANESWAR G.R.P.S. /105 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000315/2025
22	D-BLAPL/27684/2026 BLAPL/9439/2026	IPAN DAS VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BANGRIPOSI /278 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000961/2025
23	D-BLAPL/27740/2026	LALA BASANTARA	RAMDAS ACHARY	CYBER CRIME AND ECONOMIC OFFENSES

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	BLAPL/9440/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0002310/2025
24	D-BLAPL/27697/2026 BLAPL/9441/2026	MILTAN DIGAL VS STATE OF ODISHA	SOUGAT DASH VS	RAIKIA /42 /2022 A.D.J.,BALLIGUDA(Kandhamal) ST/0000061/2022
25	D-BLAPL/25185/2026 BLAPL/9442/2026	PARIKHITA MALLICK VS STATE OF ODISHA	SITIKANT MISHRA VS	TANGI (KHURDA) /576 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000142/2026
26	D-BLAPL/27637/2026 BLAPL/9443/2026	PRANAV VISHAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000088/2026
27	D-BLAPL/27549/2026 BLAPL/9444/2026	RAKA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /317 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000100/2026
28	D-BLAPL/27899/2026 BLAPL/9445/2026	RAHUL BANSAL VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000024/2026
29	D-BLAPL/27901/2026 BLAPL/9446/2026	PRABHAT SAHU @ BOBY VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	TARBHA /137 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000045/2026
30	D-BLAPL/27643/2026 BLAPL/9447/2026	ABDUL KADIR @ RAJAT@ RAJA VS STATE OF ODISHA	AMBIKA PRASAD RATH VS	MARKAT NAGAR /263 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000808/2026
31	D-BLAPL/27678/2026 BLAPL/9448/2026	YASH JALAN VS STATE OF ODISHA	CHANDANA TRIPATHY VS	LAXMISAGAR P.S. /301 /2019 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0004979/2019
32	D-BLAPL/27644/2026 BLAPL/9449/2026	LAMBU @ NARAYAN TARINI VS STATE OF ODISHA	ASHOK DAS VS	GANGAPUR (ASKA) /184 /2026 A.D.J.,ASKA(Ganjam) ST/0000152/2026
33	D-BLAPL/27645/2026 BLAPL/9450/2026	RAJIB HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /351 /2024 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000039/2024
34	D-BLAPL/27700/2026 BLAPL/9451/2026	ALOK GARDIA @ LALA @ ALOK GAOIRA VS	SOUMYA RANJAN DAS VS	PLANTSITE /700 /2026 2ND A.D.J.,ROURKELA(Sundargarh)

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35	D-BLAPL/27902/2026 BLAPL/9452/2026	STATE OF ODISHA SALMAN ALAM VS	AMIT SUJAT BISWAL VS	ST/0000156/2026 //0 SPECIAL JUDGE,BALANGIR(Balangir)
36	D-BLAPL/27169/2026 BLAPL/9453/2026	STATE OF ODISHA MANOJ MULULI@MUDULI VS	JAYADEBA BEHERA VS	2(A)CC/0000016/2026 // SPECIAL JUDGE,NAYAGARH(Nayagarh)
37	D-BLAPL/27301/2026 BLAPL/9454/2026	STATE OF ODISHA SUMANTA CHAND VS	KULDEEP MOHANTY VS	SPL. 2(a)C.C./0000023/2026 KAMARDA /140 /2025 A.D.J.,JALESWAR(Baleshwar)
38	D-BLAPL/27830/2026 BLAPL/9455/2026	STATE OF ODISHA BIKRAM KUMAR NAYAK VS	SUJIT KUMAR SWAIN VS	ST/0000001/2026 INDUSTRIAL ESTATE PS /274 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khoro)
39	D-BLAPL/27893/2026 BLAPL/9456/2026	STATE OF ODISHA NITAI MANDAL @ NITAL MANDAL @ NITYANANDA MANDAL VS	SANJEEV UDGATA VS	TR/0000164/2026 MALKANGIRI /301 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangir)
40	D-BLAPL/27835/2026 BLAPL/9457/2026	STATE OF ODISHA ARUN MUDULI VS	ARIJEET MISHRA VS	TR/0000086/2020 BORIGUMMA /235 /2026 J.M.F.C.,BORIGUMMA(Koraput)
41	D-BLAPL/27897/2026 BLAPL/9458/2026	STATE OF ODISHA AJIT PRASAD BEHERDALAI VS	JYOTIRMAYA SAHOO VS	GR/0000342/2026 RAMAGIRI /29 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati)
42	D-CMP/41818/2026 CMP/1569/2026	STATE OF ODISHA SATYAKAM MOHANTY VS	PRAJNA SARITA MOHANTY VS	ST/0000078/2025 // DISTRICT & SESSIONS JUDGE,BALASORE
43	D-CMP/42502/2026 CMP/1570/2026	SAILABALA MOHANTY SABITRIMANI SAHU VS	TUSAR KUMAR MISHRA VS	Fao/0000074/2025 // 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE
44	D-CMP/42085/2026 CMP/1571/2026	UPENDRA NATH PATRA PRAFULLA PANDA VS	BISWAJIT MOHAPATRA VS	CS/0000709/2014 // A.D.J., SORO(Baleshwar)
45	D-CMP/42621/2026 CMP/1572/2026	BIKRAMADITYA BAISAKH KAMAL LOCHAN NAYAK VS SANJAY KUMAR MOHANTY	SUMIT KUMAR MOHANTY VS	Fao/0000098/2025 // ADL. CIVIL JUDGE (SD),BALASORE(Balasore)

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46	D-CMP/41206/2026 CMP/1573/2026	DILLIP KUMAR PANDA VS BIGYAN BIHARI PANDA	ABINASH ROUTRAY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK CS/0000030/2003
47	D-CMP/38275/2026 CMP/1574/2026	MANORAMA MOHANTY VS PRAVAT RANJAN MOHANTY	GAJENDRANATH ROUT VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000343/2014
48	D-CMP/41406/2026 CMP/1575/2026	PADMALOCHAN BEHERA VS JYOTSNAMAYEE BEHERA	ASHWINI KUMAR DAS VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) Fd/0000040/2025
49	D-CONTC/43036/2026 CONTC/6303/2026	GEETARANI GHARAI VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
50	D-CONTC/43041/2026 CONTC/6304/2026	PRITIRANJAN MAHALING VS BIRENDRA KORKORA, DIRECTOR OF SECONDARY EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0 //
51	D-CONTC/43134/2026 CONTC/6305/2026	SUBHASHREE DASH VS SOMESH KUMAR UPADHYAY, IAS, DIRECTOR OF TEXTILES AND HANDLOOM, BHUBANESWAR	ADV VS	// 0 //
52	D-CONTC/43156/2026 CONTC/6306/2026	NAGENDRA KUMAR DUTTA VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //
53	D-CONTC/43157/2026 CONTC/6307/2026	RAMESH CHANDRA KHATEI VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //
54	D-CONTC/43158/2026 CONTC/6308/2026	PRASAN KUMAR NAYAK VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //
55	D-CONTC/43160/2026 CONTC/6309/2026	PARAMANANDA DALAI VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //
56	D-CONTC/43173/2026 CONTC/6310/2026	UPENDRA NATH SAHOO VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //
57	D-CONTC/43176/2026	KAILASH CHANDRA DASH	DIPTIREKHA NANDA	//

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	CONTC/6311/2026	VS	VS	0
		THIRUMALA NAIK, IAS		//
58	D-CONTC/43177/2026	ULLASA CHANDRA SARANGI	DIPTIREKHA NANDA	//
	CONTC/6312/2026	VS	VS	0
		THIRUMALA NAIK, IAS		//
59	D-CONTC/23659/2026	MANORANJAN PANDA	BRAHMANANDA TRIPATHY	//
	CONTC/6313/2026	VS	VS	0
		AMIYA KUMAR DASH, E.O., GENERAL ADMINISTRATIVE DEPT., KHURDA		//
60	D-CONTC/24781/2026	DHOBA NAYAK	BRAHMANANDA TRIPATHY	//
	CONTC/6314/2026	VS	VS	0
		AMIYA KUMAR DASH, E.O., GENERAL ADMINISTRATIVE DEPT., KHURDA		//
61	D-CONTC/42873/2026	PRAKASH PRADHAN	ADV.	//
	CONTC/6315/2026	VS	VS	0
		SUBHANKAR MOHANTY, TAHASILDAR, KANTAPADA		//
62	D-CONTC/43264/2026	SACHIKANTA DASH	ADV.	//
	CONTC/6316/2026	VS	VS	0
		YAMINI SARANGI, COMMISSIONER CUM PRINCIPAL SECRETARY, GOVT. OF ODISHA, KHURDA		//
63	D-CONTC/43302/2026	BHRAMARBAR SAMAL	ADV.	//
	CONTC/6317/2026	VS	VS	0
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//
64	D-CONTC/43163/2026	SMRUTI REKHA MOHANTY	DIPTIREKHA NANDA	//
	CONTC/6318/2026	VS	VS	0
		THIRUMALA NAIK, IAS		//
65	D-CONTC/43164/2026	BRAJA KISHORE JENA	DIPTIREKHA NANDA	//
	CONTC/6319/2026	VS	VS	0
		THIRUMALA NAIK, IAS		//
66	D-CONTC/43195/2026	SANTOSHI KUMARI PANDA	ADV	//
	CONTC/6320/2026	VS	VS	0
		SURESH KUMAR VASISTHA, IAS, PRINCIPAL SECRETARY, GA AND PG DEPARTMENT, BHUBANESWAR		//
67	D-CONTC/43274/2026	SHANTI SAHU	ADV	//
	CONTC/6321/2026	VS	VS	0
		SHUBHA SARMA, IAS, PRINCIPAL SECRETARY, DEPARTMENT OF WATER RESOURCES, ODISHA		//
68	D-CONTC/43275/2026	PANCHANAN MEHER	ADV	//
	CONTC/6322/2026	VS	VS	0

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69	D-CONTC/42595/2026 CONTC/6323/2026	SHUBHA SARMA, IAS, PRINCIPAL SECRETARY DEPARTMENT OF WATER RESOURCES, ODISHA AKSHAYA KUMAR SAHU VS SWADHINATA SAHANI, ASSISTANT CONSERVATOR OF FOREST, DEOGARH	ADV. VS VS	// // 0 //
70	D-CONTC/43345/2026 CONTC/6324/2026	PATITAPABAN SEVA SANGHA, ODISHA, PURI VS SUDHANSH PANT, I.A.S., SECY. TO THE GOVT. OF INDIA, MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT	SWAPNIL ROY VS VS	// 0 //
71	D-CONTC/43318/2026 CONTC/6325/2026	BANAJAKSHYA SAMANTARAY VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS ADV.	// 0 //
72	D-CONTC/43319/2026 CONTC/6326/2026	ASWINI KUMAR JENA VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS ADV.	// 0 //
73	D-CONTC/43320/2026 CONTC/6327/2026	DIPTIRANI SAHU VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS ADV.	// 0 //
74	D-CONTC/43322/2026 CONTC/6328/2026	PANKAJINI SETHI VS SUBHA SARMA, I.A.S	ADV. VS VS	// 0 //
75	D-CONTC/43349/2026 CONTC/6329/2026	PRADEEP KUMAR PANDA VS SANJAY KUMAR SINGH, I.A.S	ADV. VS VS	// 0 //
76	D-CONTC/43370/2026 CONTC/6330/2026	DR.SREEJOY PATNAIK VS SUJAY KUMAR PATI, TAHASILDAR, SADAR CUTTACK	ADV. VS VS	// 0 //
77	D-CONTC/43406/2026 CONTC/6331/2026	MANORANJAN PATRA VS RASMIRANJAN GIRI, BLOCK EDUCATION OFFICER, SULIAPADA	ADV. VS VS	// 0 //
78	D-CONTC/43153/2026 CONTC/6332/2026	UDAYANATH DHAL VS THIRUMALA NAIK, IAS, COMMNR. CUM SECY. TO GOVT. DEPT. OF SCHOOL AND MASS EDUCATION, ODISHA	DIPTIREKHA NANDA VS VS	// 0 //
79	D-CONTC/43161/2026 CONTC/6333/2026	SK.HAKIMULLAH VS THIRUMALA NAIK, IAS, COMMNR. CUM SECY. TO GOVT., DEPT. OF SCHOOL AND MASS EDUCATION, ODISHA	DIPTIREKHA NANDA VS VS	// 0 //

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80	D-CONTC/43276/2026 CONTC/6334/2026	MINAKSHI ROUL VS KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION, BHUBANESWAR	ADV. VS	// 0 //
81	D-CONTC/43162/2026 CONTC/6335/2026	SHANTILATA BALIARSINGH VS THIRUMALA NAIK, IAS, COMMNR. CUM SECY. TO GOVT.,DEPT. OF SCHOOL AND MASS EDUCATION,ODISHA	DIPTIREKHA NANDA VS	// 0 //
82	D-CONTC/43283/2026 CONTC/6336/2026	RABI CHANDRA SAMAL VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
83	D-CONTC/43200/2026 CONTC/6337/2026	AJAY KRUSHNA DWIBEDI VS GIRISH S.N., I.A.S.	ADV. VS	// 0 //
84	D-CONTC/43284/2026 CONTC/6338/2026	PABITRA SAHOO VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
85	D-CONTC/43168/2026 CONTC/6339/2026	CHHABI NAYAK VS BIBHU RANJAN NAYAK, REGIONAL TRANSPORT OFFICER, NAYAGARH	RASHMI KANTA ACHARYA VS	// 0 //
86	D-CONTC/43209/2026 CONTC/6340/2026	GOPAL CHANDRA BEHERA VS BASANTA KUMAR PATRA, PRINCIPAL-IN-CHARGE- CUM-SECRETARY, UDALA COLLEGE, UDALA	ADV. VS	// 0 //
87	D-CONTC/43175/2026 CONTC/6341/2026	PURNA CHANDRA MISHRA VS THIRUMALA NAIK, IAS, COMMNR. CUM SECY. TO GOVT.,DEPT. OF SCHOOL AND MASS EDUCATION,ODISHA	DIPTIREKHA NANDA VS	// 0 //
88	D-CONTC/43287/2026 CONTC/6342/2026	BHIMASEN SAHOO VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
89	D-CONTC/43290/2026 CONTC/6343/2026	PRAHALLAD CHANDRA SAHOO VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
90	D-CONTC/43553/2026 CONTC/6344/2026	BHARATI MAHANTA VS N. THIRUMALA NAIK IAS	ADV. VS	// 0 //
91	D-CONTC/43292/2026	MAKUNDA PRADHAN	ADV.	//

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	CONTC/6345/2026	VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	VS	() //
92	D-CONTC/43299/2026 CONTC/6346/2026	BIREN KUMAR SAHOO VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// ()
93	D-CONTC/43595/2026 CONTC/6347/2026	BIDULATA SAHOO VS AMRIT RUTURAJ, I.A.S.	ADV. VS	// ()
94	D-CONTC/43073/2026 CONTC/6348/2026	SANJIB SAHU VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// ()
95	D-CONTC/43407/2026 CONTC/6349/2026	GURUNATH GOLORI VS DR.BRUNDHA.D, IAS	ADV. VS	// ()
96	D-CONTC/43057/2026 CONTC/6350/2026	AVEER SINGH VS PROF ASHOK KUMAR GANGULI, CHAIRPERSON, JOINT ADMISSIONS COMMITTEE (JAC), IISER, GANJAM	ISHWAR MOHANTY VS	// ()
97	D-CONTR/26063/2026 CONTR/11/2026	NEHA AKHTAR VS KHILARI RISHIKESH DNYANDEO, IPS	JYOTI PRAKASH PATRA VS	/ /0 ()
98	D-CRLA/27272/2026 CRLA/858/2026	SAGAR SAHU @ KALAKARA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KHARIAR /403 /2022 A.D.J. CUM SPECIAL JUDGE,KHARIAR(
99	D-CRLA/27308/2026 CRLA/859/2026	KARTIKESWAR SAHU VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	SA/0000070/2022 VIGILANCE PS (BERHAMPUR) /10 /2013 SPECIAL JUDGE (VIGILANCE), PHULBA
100	D-CRLA/25868/2026 CRLA/860/2026	KANHA@RAKESH MOHARANA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	GR/0000114/2013 PIPLI /269 /2025 AD-HOC A.D.J.,(FTSC),PURI(Puri)
101	D-CRLA/25421/2026 CRLA/861/2026	KARTIKA BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS VS	TR/0000033/2025 GANIA /57 /2021 SPECIAL JUDGE (POCSO), NAYAGARH
102	D-CRLMC/25546/2026 CRLMC/3330/2026	RAMESH KUMAR AGARWAL VS	ARYA TRIPATHY VS	TR/0000204/2022 BRAHMANITARANG /127 /2022 ()

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103	D-CRLMC/26028/2026 CRLMC/3331/2026	STATE OF ODISHA JALESWAR BHAINA VS	LAXMAN PRADHAN VS	// PURUNAKATAK /28 /2021 JMFC, HARABHANGA(Baudh) CT/0000033/2021
104	D-CRLMC/20406/2026 CRLMC/3332/2026	STATE OF ODISHA DHRUBA CHARAN DAS VS	SUBRATA MISHRA VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW Crp/0000276/2022
105	D-CRLMC/26269/2026 CRLMC/3333/2026	JHUNI PRADHAN @ JHUNEI DAS KRUSNA BADANAYAKA VS	SUBASH CHANDRA MOHANTY VS	MACHHKUND /35 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000038/2023
106	D-CRLMC/26872/2026 CRLMC/3334/2026	STATE OF ODISHA SAYED MOONAM ALLI @ ABDUL VS	AMITAV TRIPATHY VS	PURUNABAZAR /176 /2018 J.M.F.C.,BHADRAK(Bhadrak) GR/0002018/2018
107	D-CRLMC/23934/2026 CRLMC/3335/2026	STATE OF ODISHA AVISHEK BISWAS VS	JAGJIT SINGH CHHABRA VS	MAHILA PS,SEC-3,ROURKELA /40 /2023 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0001535/2023
108	D-CRLMC/27270/2026 CRLMC/3336/2026	STATE OF ODISHA RANJIT SINGH CHAWLA VS	PARTHA SARATHI NAYAK VS	BHUBANESWAR CBI /5 /2024 SPECIAL JUDGE, (C.B.I.-II),BHUBANESW TR/0000016/2024
109	D-CRLMC/23220/2026 CRLMC/3337/2026	REPUBLIC OF INDIA (C.B.I) PARTHA SARATHI DAS VS	RAMDAS ACHARY VS	MAHILA (BERHAMPUR) /27 /2011 J.M.F.C.,BERHAMPUR(Ganjam) GR/0000540/2011
110	D-CRLMC/26978/2026 CRLMC/3338/2026	STATE OF ODISHA AMRESH KUMAR SINGH@AMRESH SINGH VS	PARTHA SARATHI DAS VS	// S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K ICC/0000125/2018
111	D-CRLMC/27865/2026 CRLMC/3339/2026	MAHARANA ENTERPRISES KRISHNA BAG @ KRUSHNA BAG MANTU @ KRUSHNA @ MANTU BAG VS	BISWAJIT MOHAPATRA VS	LAKHANA /70 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000580/2024
112	D-CRLMC/27324/2026 CRLMC/3340/2026	STATE OF ODISHA BINAYA BHOI VS	GAJENDRANATH ROUT VS	// J.M.F.C.,KONARK(Puri) ICC/0000064/2025
113	D-CRLMC/27468/2026 CRLMC/3341/2026	STATE OF ODISHA BHARATI TRIPATHY VS	MOHENDRA KUMAR MOHAPATRO VS	CHANDRASEKHARPUR /481 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0007467/2022
		STATE OF ODISHA		

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114	D-CRLMC/27855/2026 CRLMC/3342/2026	BUDU@ISWAR NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /213 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000804/2025
115	D-CRLMC/25992/2026 CRLMC/3343/2026	SRIKANTA SAHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GOLANTHARA (PATRAPUR) /64 /2019 A.D.J. CUM SPECIAL JUDGE,BERHAMP Spl/0000008/2019
116	D-CRLMC/24605/2026 CRLMC/3344/2026	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	KHAN MAHMOODUL HASAN NIAMATI VS	RAGHUNATHPALI /120 /2023 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000698/2023
117	D-CRLMC/27154/2026 CRLMC/3345/2026	MIRA@LAXMIPRIYA SAMAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KANKADAHAD /19 /2019 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000004/2023
118	D-CRLMC/25796/2026 CRLMC/3346/2026	PRABHAKAR PADHI VS STATE OF ODISHA(VIG.)	BAIJAYANTI MOHANTY VS	VIGILANCE PS (BERHAMPUR) /41 /2018 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000032/2018
119	D-CRLMC/27121/2026 CRLMC/3347/2026	MANTU@PRADEEP PATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /298 /2026 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000148/2026
120	D-CRLMC/27766/2026 CRLMC/3348/2026	JITENDRA KUMAR BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LAKHANA /131 /2023 DIST.& SESSIONS JUDGE,NAWAPARA(I SA/0000065/2023
121	D-CRLMC/27634/2026 CRLMC/3349/2026	PUSKARA NAYAK VS NAMITA PARIDA	SURYAKANTA DWIBEDI VS	RANPUR /256 /2024 J.M.F.C.,RANPUR(Nayagarh) CMC/0000027/2025
122	D-CRLMP/26574/2026 CRLMP/1468/2026	DEBARAJ BEHERA VS SANTILA BEHERA @ BEHARI	TANMAYA KUMAR MOHANTY VS	/ /0 JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000137/2024
123	D-CRLMP/26023/2026 CRLMP/1469/2026	SUJATA MANJARI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0) //
124	D-CRLMP/26025/2026 CRLMP/1470/2026	NETA BHOI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0) //
125	D-CRLMP/27848/2026	SURENDRANATH PANDA	PRIYA RANJAN SINGH	CHAULIAGANJA /16 /2026

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	CRLMP/1471/2026	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/26019/2026 CRLMP/1472/2026	SUBRAT KUMAR PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
127	D-CRLMP/27410/2026 CRLMP/1473/2026	SK PAPU@SHA PAPU VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //
128	D-CRLMP/24782/2026 CRLMP/1474/2026	VICTIM VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
129	D-CRLMP/25911/2026 CRLMP/1475/2026	SADHURAM GOND VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //
130	D-CRLMP/28024/2026 CRLMP/1476/2026	PALDEI MAJHI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KASHIPUR /222 /2026 () //
131	D-CRLMP/25572/2026 CRLMP/1477/2026	BISWA RANJAN HARICHANDAN VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	/ /0 () //
132	D-CRLMP/26642/2026 CRLMP/1478/2026	VOONA KRISHNA RAO @UNNA CHINNA KRISHNA RAO @ VOONA CHINNA KRISHNA RAO @ VS PUSPA SAHU	PRASAD KUMAR MISHRA VS	/ / JUDGE FAMILY COURT AT PARALAKH Cp/0000008/2026
133	D-CRLMP/25580/2026 CRLMP/1479/2026	KISHORE KUMAR DAS VS JAYANTI DAS	RAJENDRA NARAYAN ROUT VS	/ / JUDGE FAMILY COURT,BALASORE(Bal EXN.M.C./0000278/2023
134	D-CRLMP/28011/2026 CRLMP/1480/2026	KULAMANI DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	/ / () //
135	D-CRLMP/26020/2026 CRLMP/1481/2026	SUSHANTA KUMAR SETHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
136	D-CRLMP/25961/2026 CRLMP/1482/2026	TRUPTI RANI DAS VS	PRAVAT KUMAR MOHANTY VS	/ /0 ()

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137	D-CRLMP/27786/2026 CRLMP/1483/2026	THE SECRETARY, DEPARTMENT OF HOME SRIKANTA GUMANSINGH VS SUPERINTENDENT OF POLICE, ROURKELA	KUMAR PRAJWAL VS	// / /0 ()
138	D-CRLMP/26688/2026 CRLMP/1484/2026	SHAKTIMAYEE MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	MAHILA P.S. BUXIBAZAR /58 /2020 JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000058/2022
139	D-CRLMP/27249/2026 CRLMP/1485/2026	BISWANATH SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /89 /2026 ()
140	D-CRLMP/28019/2026 CRLMP/1486/2026	SAHADEV TARAI VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// / /0 ()
141	D-CRLREV/27287/2026 CRLREV/696/2026	RABINDRANATH MUNI @ GANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /53 /2017 C.J.M.,PHULBANI(Kandhamal) CT/0000233/2017
142	D-CRLREV/26749/2026 CRLREV/697/2026	LAKI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// / /0 J.M.F.C,TANGI(Khordha) CMC/0000053/2026
143	D-CRLREV/27407/2026 CRLREV/698/2026	SANJAY SINGH@KOYA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	PLANTSITE /124 /2026 A.D.J.,SUNDARGARH(Sundargarh) CRA/0000004/2026
144	D-EXP/36736/2026 EXP/136/2026	ALLI AHAD VS COMPETENT AUTHORITY FOR LAND ACQUISITION (CALA) ,CUTTACK	KISHORE KUMAR MISHRA VS	// () //
145	D-EXP/19174/2026 EXP/137/2026	SARAT CHANDRA SAHOO VS SUB-TREASURY OFFICER, BUGUDA, GANJAM	SANJIB KUMAR RATH VS	// () //
146	D-LAA/41575/2026 LAA/157/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE VS SUDAMA DANGA	DEBASIS KISHORE RATH, AGA VS	// // PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000545/2023
147	D-LAA/41577/2026 LAA/158/2026	LAND ACQUISITION ZONE OFFICER,KHURDHA ROAD BALANGIR NEW BG RAIL LINE VS AHALYA PRADHAN	DEBASIS KISHORE RATH, AGA VS	// // PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000430/2024

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148	D-MACA/41681/2026 MACA/893/2026	LEGAL MANAGER, SBI GENERAL INSURANCE CO.LTD, BHUBANESWAR VS MAYADHAR JENA	SOMNATH ROY VS	// 4TH M.A.C.T., JAJPUR ROAD(Jajapur) Mac/0000020/2023
149	D-MACA/39229/2026 MACA/894/2026	DIPTI RANJAN MUDULI VS RAJ KISHOR PANDA	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T.,PURI(Puri) MACT/0000126/2016
150	D-MACA/18923/2026 MACA/895/2026	SURYAKANTA SAHU @ SAHOO VS HIMANSHU SEKHAR NATH	PRASANNA KUMAR MISHRA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000047/2023
151	D-MACA/24309/2026 MACA/896/2026	KAILASH DEI VS SASMITA SOREN	JEEVANJYOTI MOHANTY VS	// IV MACT,PURI(Puri) Mac/0000406/2017
152	D-MATA/43009/2026 MATA/307/2026	RAJESWARI DASH VS PRITAM KUMAR PANDA	MAMATA MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000661/2023
153	D-MATA/42980/2026 MATA/308/2026	PUSPANJALI ROUT VS SANGRAM KESHARI PATRA	RABINDRA KUMAR PRUSTY VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000298/2020
154	D-MSA/41454/2026 MSA/58/2026	M/S.JHALANI CONSULTANCY AND CONSTRUCTION, BHUBANESWAR VS PRAJNA PARIMITA SARANGI	MOHIT AGARWAL VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL OREAT/0000054/2023
155	D-RSA/37510/2026 RSA/479/2026	PURNA CHANDRA BEHERA VS SABITARANI NAYAK	SUDARSAN BEHERA VS	// A.D.J.,KORAPUT(Koraput) Mat/0000001/2026
156	D-RSA/36178/2026 RSA/480/2026	KAMALA PATEL VS BINA KARE	SOUMYA MISHRA VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000005/2025
157	D-STREV/38196/2026 STREV/36/2026	M/S. GANPATI ENTERPRISES,BHUBANESWAR VS STATE OF ODISHA	ASIT KUMAR DASH VS	// JUDICIAL MEMBER, ODISHA SALES TAX SA/0000176/2017
158	D-TRP(C)/43273/2026 TRP(C)/287/2026	WAESHA RAI @ YADAV VS SUNIT @ SIKU RAI	SOUMENDRA PATTANAIK VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000136/2026
159	D-WA/41946/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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	WA/1269/2026	VS	VS	0
		NIHAR RANJAN ROUTRAY		//
160	D-WA/40116/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/1270/2026	VS	VS	0
		ARATI BHUYAN		//
161	D-WA/41915/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1271/2026	VS	VS	0
		PABITRA CHANDRA MOHANTY		//
162	D-WA/43008/2026	DATTA KUMAR SINGH	BIBHUTI KESHARI BISWAL	//
	WA/1272/2026	VS	VS	0
		EXECUTIVE DIRECTOR (HR/ER), NATIONAL THERMAL POWER CORPORATION LIMITED, BIHAR		//
163	D-WA/40692/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
	WA/1273/2026	VS	VS	0
		TARANISEN SETH		//
164	D-WA/42385/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/1274/2026	VS	VS	0
		DILLIP KUMAR SINGH		//
165	D-WA/43400/2026	GANESWAR HEMBRUM	AISWARIYA PRATAP JENA	//
	WA/1275/2026	VS	VS	0
		STATE OF ODISHA		//
166	D-WA/40664/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
	WA/1276/2026	VS	VS	0
		PADMA CHARAN SAHU		//
167	D-WA/40691/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
	WA/1277/2026	VS	VS	0
		MANGAL BISWAL		//
168	D-WA/42520/2026	TARA DEVI AGARWAL	BAIJAYANTI MOHANTY	//
	WA/1278/2026	VS	VS	0
		INDIAN OIL CORPORATION LTD., MUMBAI		//
169	D-WA/42625/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/1279/2026	VS	VS	0
		DR. DURGESHI BARAL		//
170	D-WP(C)/43068/2026	PUSPANJALI SAHU	SURYAKANTA DWIBEDI	//
	WP(C)/29848/2026	VS	VS	0

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171	D-WP(C)/37875/2026 WP(C)/29849/2026	STATE OF ODISHA PARAMANANDA SAHU VS	SUBHADUTTA ROUTRAY VS	// // 0
172	D-WP(C)/42358/2026 WP(C)/29850/2026	STATE OF ODISHA CH.LAXMI NARAYAN PATRO VS	BHABANI SHANKAR RAYAGURU VS	// // 0
173	D-WP(C)/42499/2026 WP(C)/29851/2026	STATE OF ODISHA DIPTI RANJAN SAHOO VS	SUBHADUTTA ROUTRAY VS	// // 0
174	D-WP(C)/41507/2026 WP(C)/29852/2026	STATE OF ODISHA CHINTAMANI JENA VS	SAHASRANSU SOURAV VS	// // 0
175	D-WP(C)/42506/2026 WP(C)/29853/2026	STATE OF ODISHA SANTOSH CHAKRA VS	SIDHESWAR MALLIK VS	// // 0
176	D-WP(C)/42879/2026 WP(C)/29854/2026	STATE OF ODISHA DHARMAPADA MOHANTA VS	SATYA RANJAN PATI VS	// // 0
177	D-WP(C)/40880/2026 WP(C)/29855/2026	STATE OF ODISHA RUCHIRA SAMAL VS	SOURAV SUMAN BHUYAN VS	// // 0
178	D-WP(C)/42526/2026 WP(C)/29856/2026	STATE OF ODISHA DEBENDRANATH MOHANTA VS	SWAPNIL ROY VS	// // 0
179	D-WP(C)/43037/2026 WP(C)/29857/2026	STATE OF ODISHA JANEKA BHOI VS	SUNIL KUMAR PANDA VS	// // 0
180	D-WP(C)/43066/2026 WP(C)/29858/2026	STATE OF ODISHA ABEDA BIBI VS	SOUMYA RANJAN PATI VS	// // 0
181	D-WP(C)/42608/2026 WP(C)/29859/2026	STATE OF ODISHA KAINTA SA VS MAHANADI COALFIELDS LTD.,SAMBALPUR	AMIYA KUMAR BEHERA VS	// // 0 //

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182	D-WP(C)/42014/2026 WP(C)/29860/2026	LAXMAN BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
183	D-WP(C)/41279/2026 WP(C)/29861/2026	KALYANI BHOI VS THE GOVT. OF ODISHA, HOME DEPT., BBSR	KRUSHNA CHANDRA RATH VS	// 0 //
184	D-WP(C)/42818/2026 WP(C)/29862/2026	M/S. MAA MANGALA ENTERPRISES, GANJAM VS STATE TAX OFFICER, GANJAM I CIRCAL, GANJAM	ITISHREE TRIPATHY VS	// 0 //
185	D-WP(C)/43012/2026 WP(C)/29863/2026	JAGANNATH JENA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
186	D-WP(C)/43169/2026 WP(C)/29864/2026	NASIBA KHATUN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
187	D-WP(C)/42561/2026 WP(C)/29865/2026	MASUKA FATAMA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
188	D-WP(C)/43067/2026 WP(C)/29866/2026	SHYAMA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
189	D-WP(C)/42611/2026 WP(C)/29867/2026	NAMITA PRADHAN VS MAHANADI COALFIELDS LTD.,SAMBALPUR	AMIYA KUMAR PRADHAN VS	// 0 //
190	D-WP(C)/41282/2026 WP(C)/29868/2026	BANITA MIRDHA VS THE GOVT. OF ODISHA, HOME DEPT., BBSR	KRUSHNA CHANDRA RATH VS	// 0 //
191	D-WP(C)/43118/2026 WP(C)/29869/2026	SABITA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
192	D-WP(C)/42567/2026 WP(C)/29870/2026	PRASHANTI KUMARI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
193	D-WP(C)/41424/2026	ABHAYA KUMAR NAYAK	ANJAN KUMAR JENA	//

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	WP(C)/29871/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/42937/2026	ANUSAYA BEHERA	SANJIB MOHANTY	//
	WP(C)/29872/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/43055/2026	AJAY KUMAR NAYAK	DEBABRATA RATH	//
	WP(C)/29873/2026	VS CANARA BANK, CUTTACK	VS	0 //
196	D-WP(C)/42680/2026	BINOD BIHARI SAHU	AKSHAYA KUMAR SAHOO	//
	WP(C)/29874/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/43170/2026	TRIDEV SAHU	SOMA PATNAIK	//
	WP(C)/29875/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/40449/2026	KRUSHNA PARIDA	MANOJ KUMAR MALLICK	//
	WP(C)/29876/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/42817/2026	M/S. A.N. CONSTRUCTION, PURI	ITISHREE TRIPATHY	//
	WP(C)/29877/2026	VS ASSISTANT COMMISSIONER OF STATE TAX, PURI	VS	0 //
200	D-WP(C)/40871/2026	SARITA DAS@DHARA	KARUNAKAR RATH	//
	WP(C)/29878/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/43509/2026	BIJAYA TIRKEY	ABHAY KHANDELWAL	//
	WP(C)/29879/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/43265/2026	DEEPAK KUMAR PATRA	LAXMIKANTA MOHANTY	//
	WP(C)/29880/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/40477/2026	JAMINIKANTA GHOSH	ANAM CHARAN PANDA	//
	WP(C)/29881/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/43188/2026	PRASANA KUMAR PATRA	JAJATI KESHARI KHUNTIA	//
	WP(C)/29882/2026	VS	VS	0

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205	D-WP(C)/43346/2026 WP(C)/29883/2026	STATE OF ODISHA MAA THAKURANI SHG, TALATANDI, BICHANDAHANADI, NABARANGAPUR VS	RAJIV KUMAR MAHANTA VS	// // 0
206	D-WP(C)/43040/2026 WP(C)/29884/2026	STATE OF ODISHA MANAGING COMMITTEE OF BALUKESWAR HIGH SCHOOL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
207	D-WP(C)/43184/2026 WP(C)/29885/2026	STATE OF ODISHA TRUSANJALI JENA VS	SOMA PATNAIK VS	// // 0
208	D-WP(C)/43512/2026 WP(C)/29886/2026	STATE OF ODISHA JUGAL NAIK VS	ABHAY KHANDELWAL VS	// // 0
209	D-WP(C)/43506/2026 WP(C)/29887/2026	STATE OF ODISHA DHANA MUNDA VS	ABHAY KHANDELWAL VS	// // 0
210	D-WP(C)/43049/2026 WP(C)/29888/2026	STATE OF ODISHA PITEI DEI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
211	D-WP(C)/43166/2026 WP(C)/29889/2026	STATE OF ODISHA SHANTILATA MISHRA VS	SWAPNIL ROY VS	// // 0
212	D-WP(C)/43534/2026 WP(C)/29890/2026	STATE OF ODISHA SOFIA SAHIN @ SUFIA VS	SANTOSH KUMAR SAMANTARAY VS	// // 0
213	D-WP(C)/40409/2026 WP(C)/29891/2026	ODISHA BOARD OF WAQF, CUTTACK PRASANTA KUMAR SARKAR VS	SRINIBASH SATAPATHY VS	// // 0
214	D-WP(C)/40075/2026 WP(C)/29892/2026	STATE OF ODISHA MD SABIR VS	BADRINARAYAN PANDA VS	// // 0
215	D-WP(C)/40770/2026 WP(C)/29893/2026	STATE OF ODISHA PRAGYAN PADHI VS	CHIRANJEEV BIDYABHUSHAN VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/43419/2026 WP(C)/29894/2026	LAXMI BISOYI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
217	D-WP(C)/43549/2026 WP(C)/29895/2026	BASANTA KUMAR SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
218	D-WP(C)/43518/2026 WP(C)/29896/2026	JUGAL NAIK VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
219	D-WP(C)/40799/2026 WP(C)/29897/2026	KRISHNA AGRAWALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
220	D-WP(C)/41985/2026 WP(C)/29898/2026	KEDARNATH KATHAR VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
221	D-WP(C)/43465/2026 WP(C)/29899/2026	BASANTI SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
222	D-WP(C)/42003/2026 WP(C)/29900/2026	KUNJA BIHARI BAG VS THE STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
223	D-WP(C)/42087/2026 WP(C)/29901/2026	RABINDRA NATH NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
224	D-WP(C)/43119/2026 WP(C)/29902/2026	PRATAP KUMAR NAIK VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
225	D-WP(C)/43120/2026 WP(C)/29903/2026	MANOJ PRASAD MINZ VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
226	D-WP(C)/40478/2026 WP(C)/29904/2026	PRAKASH CHAND RATHI VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD., MUMBAI	PRAMATHNATH BEHERA VS	// 0 //
227	D-WP(C)/42683/2026	ANJAN KUMAR SAHOO	AKSHAYA KUMAR SAHOO	//

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	WP(C)/29905/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/40482/2026 WP(C)/29906/2026	PRAKASH CHAND RATHI VS CENTRAL BANK OF INDIA, MUMBAI	PRAMATHNATH BEHERA VS	// 0 //
229	D-WP(C)/42802/2026 WP(C)/29907/2026	NIRANJAN RATH VS STATE OF ODISHA	RAMESWAR ROUTRAY VS	// 0 //
230	D-WP(C)/43364/2026 WP(C)/29908/2026	SAMBIT KUMAR MOHANTY VS STATE OF ODISHA	NIRVAYA KUMAR SAMANTRAY VS	// 0 //
231	D-WP(C)/42258/2026 WP(C)/29909/2026	LAXMI NARAYAN OJHA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //
232	D-WP(C)/43174/2026 WP(C)/29910/2026	PUSPALATA MISHRA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
233	D-WP(C)/41518/2026 WP(C)/29911/2026	M/S.GRAMODAYA ENERGY, JAYADEV VIHAR, VS UNION OF INDIA	TEJESH JUMAR SAHU VS	// 0 //
234	D-WP(C)/42540/2026 WP(C)/29912/2026	MANJUSHA AGRAWALLA @ SINGHANIA VS NIMISH SINGHANIA	SOURAV SUMAN BHUYAN VS	// 0 //
235	D-WP(C)/43382/2026 WP(C)/29913/2026	MR. ASHIS PATTNAYAK VS COLLECTOR AND DISTRICT MAGISTRATE, GANJAM	ARNAV DASH VS	// 0 //
236	D-WP(C)/42580/2026 WP(C)/29914/2026	PRADYUMNA PATTANAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
237	D-WP(C)/42653/2026 WP(C)/29915/2026	N.RAMACHANDRA REDDY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
238	D-WP(C)/42270/2026 WP(C)/29916/2026	PREM SHANKAR SAHU VS	SIDDHANT SARANGI VS	// 0

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239	D-WP(C)/43564/2026 WP(C)/29917/2026	STATE OF ODISHA BIDHUBHUSAN NAYAK VS	MOHIT AGARWAL VS	// // 0
240	D-WP(C)/25822/2026 WP(C)/29918/2026	STATE OF ODISHA KRISHNA NAYAK VS	SANJIB KUMAR BHANJADEO VS	// // 0
241	D-WP(C)/39635/2026 WP(C)/29919/2026	STATE OF ORISSA MANOJ KUMAR HEMROM VS	KRUSHNA CHANDRA RATH VS	// // 0
242	D-WP(C)/43556/2026 WP(C)/29920/2026	THE GOVT. OF ODISHA, BBSR SISHIR KUMAR BISWAL VS	RAKESH BEHERA VS	// // 0
243	D-WP(C)/41519/2026 WP(C)/29921/2026	STATE OF ODISHA ISWAR CHANDRA PATRA VS	SAKTIDHAR MISHRA VS	// // 0
244	D-WP(C)/41894/2026 WP(C)/29922/2026	STATE OF ODISHA UNION OF INDIA VS	MILLON KUMAR VS	// // 0
245	D-WP(C)/43479/2026 WP(C)/29923/2026	GOLEKHA KANDI M/S DASH SUPPLIES, KHORDHA VS	SAILAZA NANDAN DAS VS	// // 0
246	D-WP(C)/41093/2026 WP(C)/29924/2026	STATE OF ODISHA DILLIP KUMAR GHOSH VS	SUKANTA KUMAR MISHRA VS	// // 0
247	D-WP(C)/43480/2026 WP(C)/29925/2026	STATE OF ODISHA MANOJ KUMAR POTHAL VS	ADHIRAJ MOHANTY VS	// // 0
248	D-WP(C)/40428/2026 WP(C)/29926/2026	STATE OF ODISHA STAR HEALTH AND ALLIED INSURANCE CO.LTD., KHORDHA VS	RAMESH CH. SAHOO VS	// // 0
249	D-WP(C)/39805/2026 WP(C)/29927/2026	THE INSURANCE OMBUDSMAN, KHORDHA AJAYA KUMAR JENA VS	JAGADIP SAHOO VS	// // 0
		HDB FINANCIAL SERVICES LIMITED		//

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250	D-WP(C)/41568/2026 WP(C)/29928/2026	SADASIBA SAHOO VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
251	D-WP(C)/40438/2026 WP(C)/29929/2026	SUBASH RANASINGH VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
252	D-WP(C)/40273/2026 WP(C)/29930/2026	PURNA CHANDRA JENA VS STATE OF ORISSA	AKSHAYA KUMAR SUBUDHI VS	// 0 //
253	D-WP(C)/40946/2026 WP(C)/29931/2026	MADHU MARIK VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
254	D-WP(C)/41389/2026 WP(C)/29932/2026	NANDA KISHORE TRIPATHY VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
255	D-WP(C)/40393/2026 WP(C)/29933/2026	BIRA KISHORE SAHOO VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
256	D-WP(C)/43316/2026 WP(C)/29934/2026	SUBHAS CHANDRA SINGH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
257	D-WP(C)/40327/2026 WP(C)/29935/2026	BHUBAN CHANDRA BEHERA VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //
258	D-WP(C)/42962/2026 WP(C)/29936/2026	JAYASHREE PARIDA @ PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
259	D-WP(C)/43507/2026 WP(C)/29937/2026	BHASKAR VILVA ROY VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
260	D-WP(C)/41203/2026 WP(C)/29938/2026	NARAYAN SAMANTA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
261	D-WP(C)/43562/2026	KRISHNABENI KAR	KUNAL KUMAR SWAIN	//

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	WP(C)/29939/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/41208/2026 WP(C)/29940/2026	DILLESWAR CHOUDHURY VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
263	D-WP(C)/43515/2026 WP(C)/29941/2026	MILLELA SATYA VENKATA PRASAD RAO VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
264	D-WP(C)/40652/2026 WP(C)/29942/2026	SEBATI MOHANTA VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
265	D-WP(C)/43056/2026 WP(C)/29943/2026	NIROD KUMAR BEHERA VS POWER GRID CORPORATION OF INDIA LTD., KHURDA	TUSAR KUMAR MISHRA VS	// 0 //
266	D-WP(C)/43267/2026 WP(C)/29944/2026	M/S PRASANNA KUMAR PARIJA VS UNION OF INDIA	BHARAT RAICHANDANI VS	// 0 //
267	D-WP(C)/43522/2026 WP(C)/29945/2026	SAGARIKA SAMANTARAY VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
268	D-WP(C)/40400/2026 WP(C)/29946/2026	SAMBHUNATH JENA VS TAHASILDAR. SORO	DWARIKA PRASAD MOHANTY VS	// 0 //
269	D-WP(C)/41152/2026 WP(C)/29947/2026	GOPAL KRUSHNA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
270	D-WP(C)/40425/2026 WP(C)/29948/2026	M/S.UNITED FRIENDS BUILDERS(P) LTD.,CUTTACK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
271	D-WP(C)/43554/2026 WP(C)/29949/2026	HRUDANANDA JENA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
272	D-WP(C)/40601/2026 WP(C)/29950/2026	PRATAP KUMAR BEHERA VS	SASIM AJITAV PATTNAIK VS	// 0

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273	D-WP(C)/43521/2026 WP(C)/29951/2026	STATE OF ODISHA ARABINDAKSHYA PUJARI VS	BASUDEV PUJARI VS	// // 0
274	D-WP(C)/41151/2026 WP(C)/29952/2026	STATE OF ODISHA SURENDRA NATH SAHOO VS	BIKRAM KESHARI MOHANTY VS	// // 0
275	D-WP(C)/43559/2026 WP(C)/29953/2026	STATE OF ODISHA LAXMI NAYAK VS	SUNIL MISHRA VS	// // 0
276	D-WP(C)/43618/2026 WP(C)/29954/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR BISWANATH ROUTRAY VS	JNYANANANDA PANDA VS	// // 0
277	D-WP(C)/40838/2026 WP(C)/29955/2026	STATE OF ODISHA GOUTAM PRADHAN MOHAPATRA @ GOUTTAM KUMAR PRADHAN MOHAPATRA VS	GAGAN BIHARI SINGH VS	// // 0
278	D-WP(C)/43339/2026 WP(C)/29956/2026	AUTHORIZED OFFICER, CENTRAL BANK OF INDIA, KHORDHA MAMATA SAMAL VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
279	D-WP(C)/43599/2026 WP(C)/29957/2026	STATE OF ODISHA JUGAL NAIK VS	ABHAY KHANDELWAL VS	// // 0
280	D-WP(C)/43064/2026 WP(C)/29958/2026	STATE OF ODISHA KARAN SINGH SECURITY AGENCY PVT.LTD., KHORDHA VS	KABIR KUMAR JENA VS	// // 0
281	D-WP(C)/43300/2026 WP(C)/29959/2026	THE GENERAL MANAGER (SYSTEM) NALCO, ANGUL PRAMILA MALLIK VS	ASISH MISHRA VS	// // 0
282	D-WP(C)/43340/2026 WP(C)/29960/2026	HONOURABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, ODISHA, BHUBANESWAR DURYODHAN BISWAL VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
283	D-WP(C)/41845/2026 WP(C)/29961/2026	STATE OF ODISHA SK IMTEAZ MOHAMMAD VS	GYANA RANJAN NAYAK VS	// // 0
		THE AUTHORIZED OFFICER, UNION BANK OF INDIA, BALASORE		//

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284	D-WP(C)/43309/2026 WP(C)/29962/2026	PRAMILA MALLIK VS HONOURABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, ODISHA, BHUBANESWAR	ASISH MISHRA VS	// 0 //
285	D-WP(C)/43603/2026 WP(C)/29963/2026	GOUTAM BHOI VS STATE OF ODISHA	ABHAY KUMAR KHANDELWAL VS	// 0 //
286	D-WP(C)/43167/2026 WP(C)/29964/2026	KAMALA BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
287	D-WP(C)/43171/2026 WP(C)/29965/2026	SURENDRA BEHERA VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //
288	D-WP(C)/43337/2026 WP(C)/29966/2026	LILI PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
289	D-WP(C)/43597/2026 WP(C)/29967/2026	JANAKI ORAM VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
290	D-WP(C)/36768/2026 WP(C)/29968/2026	NARAYAN @ NARAYANA PANDA VS UNION OF INDIA	AGNIHOTRA SAHU VS	// 0 //
291	D-WP(C)/43338/2026 WP(C)/29969/2026	MAMATA NAYAK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
292	D-WP(C)/42138/2026 WP(C)/29970/2026	AJAYA KUMAR PAIKARAY VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/43620/2026 WP(C)/29971/2026	SAPHIN PRADHAN VS STATE BANK OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
294	D-WP(C)/43524/2026 WP(C)/29972/2026	SANGHAMITRA PATTANAIAK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
295	D-WP(C)/43443/2026	MANORAMA BISWAL	BIJAYA KUMAR BEHERA 1	//

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	WP(C)/29973/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/42697/2026	SIBALAL MIRDHA	SUNIL KUMAR PANDA	//
	WP(C)/29974/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/43528/2026	KABERI SAHA	BRAHMANANDA TRIPATHY	//
	WP(C)/29975/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/43600/2026	KALPANA NAIK	ABHAY KHANDELWAL	//
	WP(C)/29976/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/43602/2026	JUGAL NAIK	ABHAY KHANDELWAL	//
	WP(C)/29977/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/43531/2026	ANNIE SHARMILA PARIJA	BRAHMANANDA TRIPATHY	//
	WP(C)/29978/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/43560/2026	TRIPATI PANIGRAHI	ITISHREE TRIPATHY	//
	WP(C)/29979/2026	VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	VS	0 //
302	D-WP(C)/43640/2026	SURAJ SINGH	BIGYAN KUMAR SHARMA	//
	WP(C)/29980/2026	VS GENERAL MANAGER, BASUNDHARA AREA MAHANADI COAL FIELD, BASUNDHARA,SUNDARGRH	VS	0 //
303	D-WP(C)/43536/2026	RABINDRA KUMAR DASH	BRAHMANANDA TRIPATHY	//
	WP(C)/29981/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/43444/2026	JAYANTI BEHERA	BIJAYA KUMAR BEHERA 1	//
	WP(C)/29982/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/41651/2026	AJAYA KUMAR SETHY	ASISH KUMAR RAY	//
	WP(C)/29983/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/43540/2026	NRUSINGHA GOCHHIKAR	BRAHMANANDA TRIPATHY	//
	WP(C)/29984/2026	VS	VS	0

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307	D-WP(C)/43539/2026 WP(C)/29985/2026	STATE OF ODISHA SUPARNA BHATTACHARYA VS	BRAHMANANDA TRIPATHY VS	// // 0
308	D-WP(C)/37179/2026 WP(C)/29986/2026	STATE OF ODISHA M/S MAA TARINI SECURITY SERVICES, KHAIRMA, KALAHANDI VS	DILLIP KUMAR MOHANTY VS	// // 0
309	D-WP(C)/43542/2026 WP(C)/29987/2026	STATE OF ODISHA BANASHREE MISHRA VS	BRAHMANANDA TRIPATHY VS	// // 0
310	D-WP(C)/38354/2026 WP(C)/29988/2026	STATE OF ODISHA UMAKANTA MOHANTY VS	KAIBALYA PANDA VS	// // 0
311	D-WP(C)/43460/2026 WP(C)/29989/2026	STATE OF ODISHA JAY HANU SHG, BHADRAK VS	SUKANTA KUMAR DALAI VS	// // 0
312	D-WP(C)/43701/2026 WP(C)/29990/2026	STATE OF ODISHA BISWAMITRA BHUE VS	RAJIB RATH VS	// // 0
313	D-WP(C)/40752/2026 WP(C)/29991/2026	STATE OF ODISHA JISHNU KUMAR GHOSH VS	CHIRANJEEV BIDYABHUSHAN VS	// // 0
314	D-WP(C)/41383/2026 WP(C)/29992/2026	STATE OF ODISHA PRADIPTA KUMAR MOHANTY VS	SAMEER KUMAR DAS VS	// // 0
315	D-ABLAPL/27082/2026 ABLAPL/10626/2026	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BHUBANESWAR AGASTI SAHU VS	UMA SHANKAR PATEL VS	// BARGAON /143 /2026 0
316	D-ABLAPL/27239/2026 ABLAPL/10627/2026	STATE OF ODISHA ASUTOSH DEVIPRASAD ROUT VS	ASHOK KUMAR SARANGI VS	// JAJPUR ROAD /518 /2026 0
317	D-ABLAPL/27317/2026 ABLAPL/10628/2026	STATE OF ODISHA SRIKANTA BALIARSINGH @ SRIKANT BALIARSINGH VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /395 /2025 0
		STATE OF ODISHA		//

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318	D-ABLAPL/27349/2026 ABLAPL/10629/2026	B.RAMA MURTY @ BARATAM RAMA MURTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PARLAKHEMUNDI /360 /2026 () //
319	D-ABLAPL/27353/2026 ABLAPL/10630/2026	MUSTAKEEN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTPAD /217 /2025 () //
320	D-ABLAPL/27584/2026 ABLAPL/10631/2026	MANAS BARIK @ MANAS @ MANAS KUMAR BARIK VS STATE OF ODISHA	SAKTI PRASAD DAS VS	PUINTALA /221 /2026 () //
321	D-ABLAPL/27585/2026 ABLAPL/10632/2026	APARNA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /363 /2026 () //
322	D-ABLAPL/27673/2026 ABLAPL/10633/2026	SUDHAKAR BARIK VS STATE OF ODISHA	DEBASISH SAMAL VS	BASUDEVPUR /530 /2026 () //
323	D-ABLAPL/27680/2026 ABLAPL/10634/2026	HARAS SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/0000090/2026
324	D-ABLAPL/27590/2026 ABLAPL/10635/2026	PRIYANKA SAHOO@PRIYANKA PRIYADARSHINI SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /122 /2026 () //
325	D-ABLAPL/27685/2026 ABLAPL/10636/2026	KRUSHNA CHANDRA GOUDA @ KANHU GOUDA @ PILA GOUDA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BERHAMPUR SADAR /532 /2026 () //
326	D-ABLAPL/27591/2026 ABLAPL/10637/2026	B. KISHAN PATRO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /122 /2026 () //
327	D-ABLAPL/27701/2026 ABLAPL/10638/2026	RAGHUNATH MALIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //
328	D-ABLAPL/27707/2026 ABLAPL/10639/2026	LOKNATH PANIGRAHI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SIMULIA /316 /2025 () //
329	D-ABLAPL/27592/2026	B.SAMBHUNATH PATRO	ALOK KUMAR MOHAPATRA	MAHILA P.S. BUXIBAZAR /122 /2026

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	ABLAPL/10640/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/27719/2026 ABLAPL/10641/2026	DAYANANDA SUNA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	MANAMUNDA /36 /2015 () //
331	D-ABLAPL/27601/2026 ABLAPL/10642/2026	B.MURALI PATRO @ MURALI PATRO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /122 /2026 () //
332	D-ABLAPL/27722/2026 ABLAPL/10643/2026	BADAL SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /314 /2024 () //
333	D-ABLAPL/27602/2026 ABLAPL/10644/2026	B.KESHAB KUMAR PATRO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /122 /2026 () //
334	D-ABLAPL/20289/2026 ABLAPL/10645/2026	ROHIT MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	DARGHA BAZAR /119 /2026 () //
335	D-ABLAPL/27316/2026 ABLAPL/10646/2026	JAYRAM JENA VS STATE OF ODISHA	SASANKA SEKHAR SAHOO VS	PIPLI /550 /2026 () //
336	D-ABLAPL/27310/2026 ABLAPL/10647/2026	SUSANTA KUMAR SETHI VS STATE OF ODISHA	SNEHASISH BEHERA VS	NAYAGARH SADAR /205 /2026 () //
337	D-ABLAPL/22697/2026 ABLAPL/10648/2026	DILLIP KUMAR DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
338	D-ABLAPL/27801/2026 ABLAPL/10649/2026	AMAN KUMAR YADAV@AMAN YADAV VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /422 /2026 () //
339	D-ABLAPL/27373/2026 ABLAPL/10650/2026	SATYAJIT DAS@KALIA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	ATHGARH /352 /2026 () //
340	D-ABLAPL/25425/2026 ABLAPL/10651/2026	SUBHASREE SAHOO VS	ASIT KUMAR CHAUDHURY VS	LAXMISAGAR P.S. /547 /2026 ()

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341	D-ABLAPL/27802/2026 ABLAPL/10652/2026	STATE OF ODISHA BISWAJIT SANTARA VS	NIRANJAN HOTA VS	// BINIKA /165 /2023 ()
342	D-ABLAPL/27192/2026 ABLAPL/10653/2026	STATE OF ODISHA SOUMYA RANJAN BEHERA VS	MANAS KUMAR CHAND VS	// BOLAGARH P.S. /364 /2026 ()
343	D-ABLAPL/27628/2026 ABLAPL/10654/2026	STATE OF ODISHA DIBYARANJAN DIGAL VS	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /156 /2026 ()
344	D-ABLAPL/27419/2026 ABLAPL/10655/2026	STATE OF ODISHA ABHISHEK LAYAK VS	SURYAKANTA DWIBEDI VS	// GOSANINUAGAM /331 /2026 ()
345	D-ABLAPL/27815/2026 ABLAPL/10656/2026	STATE OF ODISHA PRABHAKAR SAHU VS	DHANANJAYA MUND VS	// / 0 S.D.J.M.,ATHMALLIK(Anugul) 2(B)CC/0000011/2026
346	D-ABLAPL/27405/2026 ABLAPL/10657/2026	STATE OF ODISHA LALU DHIR @ NILAMANI DHIR VS	ARIJEET MISHRA VS	JAJPUR ROAD /514 /2026 ()
347	D-ABLAPL/27416/2026 ABLAPL/10658/2026	STATE OF ODISHA NAROTTA @ NAROTTAM @ NAROTTAMA PRADHAN VS	BIRAJA PRASAD NANDA VS	// COLLIERY /538 /2026 ()
348	D-ABLAPL/27441/2026 ABLAPL/10659/2026	STATE OF ODISHA TAPAS KUMAR GIRI VS	DHARMENDRA SETHY VS	// KHAIRA /177 /2026 ()
349	D-ABLAPL/27456/2026 ABLAPL/10660/2026	STATE OF ODISHA BINOD PRADHAN VS	JUDHISTHIR SAHOO VS	// ODAGAON /276 /2026 ()
350	D-ABLAPL/27388/2026 ABLAPL/10661/2026	STATE OF ODISHA SUBHACHINTAK MIRDHA VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /341 /2026 ()
351	D-ABLAPL/27297/2026 ABLAPL/10662/2026	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	ANIRUDHA DAS VS	// COLLIERY /543 /2026 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/27304/2026 ABLAPL/10663/2026	MANOJ BHOI VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /543 /2026 () //
353	D-ABLAPL/27325/2026 ABLAPL/10664/2026	LEMBUA @ KARTIKA DALEI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	/ /0 J.M.F.C.,BALASORE(RURAL)(Baleshwar) 2(A)CC/0000148/2026
354	D-ABLAPL/27123/2026 ABLAPL/10665/2026	JHUNU NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /297 /2026 () //
355	D-ABLAPL/27597/2026 ABLAPL/10666/2026	B.NAMITA PATRO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /122 /2026 () //
356	D-ABLAPL/27125/2026 ABLAPL/10667/2026	SOUMYA RANJAN DAS VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	DHAULI PS /195 /2026 () //
357	D-ABLAPL/27610/2026 ABLAPL/10668/2026	SURAJ BAGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /123 /2026 () //
358	D-ABLAPL/27519/2026 ABLAPL/10669/2026	AJAYA KUMAR MOHANTY @ AJAYA MOHANTY VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	KUCHINDA /189 /2026 () //
359	D-ABLAPL/27576/2026 ABLAPL/10670/2026	JYOTI PRAKASH DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /423 /2025 () //
360	D-ABLAPL/27692/2026 ABLAPL/10671/2026	RAKESH KUMAR CHOUDHURY @ RAJESH CHOUDHURY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PURUNAKATAK /165 /2026 () //
361	D-ABLAPL/27778/2026 ABLAPL/10672/2026	SITARAM TRIPATHY VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
362	D-ABLAPL/26215/2026 ABLAPL/10673/2026	BALAKRUSHNA SUAR VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	KUMBHARAPARA /414 /2026 () //
363	D-ABLAPL/26673/2026	MITRA BARUN MAHAPATRA	LAMBODOR ACHARI	DIGAPAHANDI /346 /2026

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364	ABLAPL/10674/2026	VS STATE OF ODISHA	VS	() //
	D-ABLAPL/27762/2026	BASANTA KUMAR PRADHAN	KARTIK CHANDRA TRIPATHY	INFOVALLY UPD BHUBANESWAR /377
	ABLAPL/10675/2026	VS STATE OF ODISHA	VS	() //